

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 26.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.1133/2020, IA No.1134/2020 and IA No.1135/2020 in CP No.392/241/HDB/2020
NAME OF THE COMPANY	Union of India & Sitarama Housing Pvt Ltd & 09 others
NAME OF THE PETITIONER(S)	Pavuluri Raja Shekhar and 9 others
NAME OF THE RESPONDENT(S)	Union of India & Sitarama Housing Pvt Ltd & 09 others
UNDER SECTION	241

ORDER

Present: Ld. Counsel Mr. K. Purna Chandra Rao for the Petitioner.

Ld. Counsel Mr. Rekkala Prabhakar for R9 and R10.

Service of R7 is not affected. Keeping in view the facts and circumstances, the Applicant is directed to serve R7 through paper publication at the last place where he was residing. **Matter is adjourned to 11.07.2024 along with IAs.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)